

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA-336 of 2015
in Appeal No. 198 of 2015**

Dated: 7th December 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**Power Grid Corporation of India Ltd. Appellant (s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent (s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. R.B. Sharma for R-13

ORDER

(IA No. 336 of 2015 – For clarification)

We have heard learned counsel for the parties.

Order is Reserved.

**(I.J. Kapoor)
Technical Member
ss/mk**

**(Justice Ranjana P. Desai)
Chairperson**